

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (3)/2026/ 24418-458

Dated, Delhi the 12 SEP 2026

Sub:- Appointment of Mr. Vishal Gogne, an officer of DHJS, as Registrar (Vigilance) in place of Ms. Kaveri Baweja, DHJS (repatriated to her parent cadre w.e.f. 22.09.2026, Hon'ble High Court of India, on deputation basis.

Copy forwarded for information and necessary action to:- 12 SEP 2026

- 1) The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Room, Copying Agency, Website Committee (Hindi / English) and Computer Branch, THC, Delhi.
- 2) The Judge-Incharge Mediation Cell, Tis Hazari Courts, Delhi.
- 3) The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
- 4) The Chief Metropolitan Magistrate (Central), Tis Hazari Courts, Delhi.
- 5) The Sr. AO(J) / AO(J)/Branch Incharge, Administration I, II & III, Vigilance, Recruitment Cell, Filing Section/ Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R& I Branch 'LAYERS', ACR Cell, I.T. Cell, VWDC, Central District, Tis Hazari Court, Delhi.
- 6) The Sr. Accounts Officer, Accounts Branch (Central), THC, Delhi.
- 7) The P.S. to Ld. Principal District & Sessions Judge (HQs), Room No 302-A, Tis Hazari Courts, Delhi.
- 8) The Reader to Ld. Principal District & Sessions Judge (HQs), Delhi.

(Rajesh Kumar Goel)

District Judge (Commercial Court)-01

Officer In-charge, Judicial Branch (Central)

For Principal District & Sessions Judge (HQs)

Delhi

HIGH COURT OF DELHI : NEW DELHI

No. 1184/EI-1/Estt.-I/DHC
Date: 21.09.2026

ORDER

Hon'ble the Chief Justice has been pleased to repatriate Ms. Kaveri Baweja, an officer of Delhi Higher Judicial Service, presently posted as Registrar (Vigilance) in this Court, to her parent cadre with effect from 22.09.2026.

Hon'ble the Chief Justice has further been pleased to appoint Dr. Vishal Gogne, presently posted as Additional Principal Judge, Family Court, South-West, Dwarka, as Registrar (Vigilance) in this Court on deputation basis with effect from 22.09.2026, in place of Ms. Kaveri Baweja, DHJS.

By Order,

Sd/-

(Alok Madan)

Registrar (Establishment-I)

Endst. No. 16548-16565/EI-1/Estt.-I/DHC

Date: 21.09.2026

Copy forwarded for information and necessary action to:-

- 1) The Secretary General, the Supreme Court of India, New Delhi.
- 2) The Joint Secretary, Department of Justice, Ministry of Law & Justice, Government of India, Jaisalmer House, New Delhi.
- 3) The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
- 4) The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
- 5) All the Principal District & Sessions Judges, Delhi/ New Delhi.
- 6) The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
- 7) The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
- 8) Officers concerned.
- 9) Registrar-cum-Secretary to Hon'ble the Chief Justice.
- 10) All Registrars/ OsSD/ Co-ordinator (DIAC).
- 11) Joint Registrar, Registrar General Secretariat.
- 12) Drawing & Disbursing Officer, Delhi High Court
- 13) All Joint Registrars.
- 14) Private Secretary to the Hon'ble Judges.
- 15) The Pay & Accounts Officer No.XXI, Delhi High Court.
- 16) P.A. to Registrar (IT) with the request to upload this order on the intranet of this Court.
- 17) To be placed in the personal file of the officers concerned.
- 18) Guard File.



(Bhawana Pant)

Joint Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No. 1184/EI-1/Estt.-I/DHC

Date: 21.09.2026

ORDER

Hon'ble the Chief Justice has been pleased to repatriate Ms. Kaveri Baweja, an officer of Delhi Higher Judicial Service, presently posted as Registrar (Vigilance) in this Court, to her parent cadre with effect from 22.09.2026.

Hon'ble the Chief Justice has further been pleased to appoint Dr. Vishal Gogne, presently posted as Additional Principal Judge, Family Court, South-West, Dwarka, as Registrar (Vigilance) in this Court on deputation basis with effect from 22.09.2026, in place of Ms. Kaveri Baweja, DHJS.

By Order,

Sd/-

(Alok Madan)

Registrar (Establishment-I)

Endst. No. 16548-16565/EI-1/Estt.-I/DHC

Date: 21.09.2026

Copy forwarded for information and necessary action to:-

- 1) The Secretary General, the Supreme Court of India, New Delhi.
- 2) The Joint Secretary, Department of Justice, Ministry of Law & Justice, Government of India, Jaisalmer House, New Delhi.
- 3) The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
- 4) The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
- 5) All the Principal District & Sessions Judges, Delhi/ New Delhi.
- 6) The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
- 7) The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
- 8) Officers concerned.
- 9) Registrar-cum-Secretary to Hon'ble the Chief Justice.
- 10) All Registrars/ OsSD/ Co-ordinator (DIAC).
- 11) Joint Registrar, Registrar General Secretariat.
- 12) Drawing & Disbursing Officer, Delhi High Court
- 13) All Joint Registrars.
- 14) Private Secretary to the Hon'ble Judges.
- 15) The Pay & Accounts Officer No.XXI, Delhi High Court.
- 16) P.A. to Registrar (IT) with the request to upload this order on the intranet of this Court.
- 17) To be placed in the personal file of the officers concerned.
- 18) Guard File.

Bhawana Pant

(Bhawana Pant)

Joint Registrar (Estt.-I)

Judicial Branch

Pr. D.S. (407) TMC

21/9/26